

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Miscellaneous Appln.No.219/1994

Dated:- 23 JUN 1994

in

APPLICATION NUMBER: 864 & 882 to 897 of 1993.

APPLICANTS:

Sri. P.Narayanaswamy and 16 Others v/s. Director, GTRE, Bangalore & Ors.
T.o.

1. Dr. M.S.Nagaraja, Advocate,
No.11, First Cross, II Floor,
Sujatha Complex, Gandhinagar,
Bangalore-9.
2. The Director,
Gas Turbine Research Establishment,
Suranjan Das Road, PB.No.9302,
Bangalore-560 093.
3. Sri. M.Vasudeva Rao, Addl.C.G.S.C.
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 13-06-1994.

SC Shantha
for DEPUTY REGISTRAR 28/6
JUDICIAL BRANCHES.

gm*

*by
e issued
9
On*

. 4 .

P. Narayanaswamy & 16 Others vs. Director, GTRE, Bangalore

| Date | Office Notes | Orders of Tribunal |
|------|--------------|---|
| | | <p>PKS (UC) 13.6.94</p> <p>Having regard to the circumstances time to comply with the directions the Tribunal is extended a further period of two months. Further extension.</p> <p>Sd/- V.L.</p> |



TRUE COPY

S. Shanmugam
SECTION OFFICER 28/6
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 31 JAN 1994

APPLICATION NO(s) 864,882 to 897 of 1993

APPLICANTS: P.Narayanaswamy and RESPONDENTS: Director, GTRE, Bangalore
sixteen others.

TO.

1. Dr.M.S.Nagaraja, Advocate,
No.11, Second Floor,
First Cross, Sujatha Complex,
Gandhinagar, Bangalore-9.
2. The Director,
Gas Turbine Research Establishment,
Suranjan Das Road, Post Box No.9302,
C.V.Raman Nagar, Bangalore-560 093.
3. Sri.M.Vasudeva Rao,
Central Govt.Stng.Counsel,
High Court Bldg, Bangalore-1.
4. The Scientific Adviser,
Ministry of Defence,
Sena Bhavan, New Delhi.
5. Secretary, Ministry of Defence,
Sena Bhavan, New Delhi.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 18-01-1994.

Issued on
31/1/94

glc

gm*

SC. Shanthi
For DEPUTY REGISTRAR^{3/1}
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

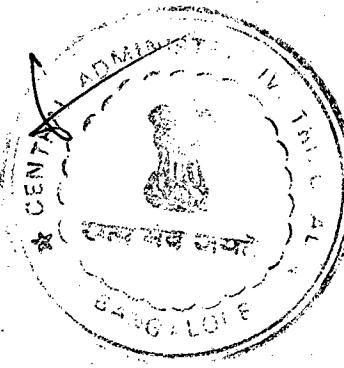
ORIGINAL APPLICATION NOS. 864, 882 TO 897 OF 1993

TUESDAY THIS THE 18TH DAY OF JANUARY, 1994.

Mr. Justice P.K. Shyamsundar, .. Vice-Chairman.

1. P. Narayanaswamy,
Aged 53 years,
S/o M. Ponnuswamy Gounder,
774, Near Singh Engg. Works,
Karanapalya, Lingarajapura,
Bangalore-560 084.
2. S. Parthasarathy,
Aged 56 years,
S/o Srinivasalu, Type-3
Quarters, C-1/3, Defence Research
Development Organisation Complex,
Bangalore-560 093.
3. P.D. Joseph,
Aged 50 years, S/o Devasia Joseph,
C-11/11, DRDO Complex,
Bangalore-560 093.
4. M. Anthony,
Aged 52 years, S/o Madalaimuthu,
97, Arun Illam, Grapes Garden,
Kammanahalli, St. Thomas Town,
Bangalore-560 084.
5. P.A. Unnymoan,
Aged 49 years, S/o Iyyappan,
C-1/1, DRDO Complex,
Bangalore-560 093.
6. S.P. Yadav,
Aged 55 years, S/o M.L. Yadav,
C-2/5, DRDO Complex,
Bangalore-560 093.
7. P. Chandra Babu,
Aged 48 years, S/o N. Pothi Naidu,
44/5, Coles Road, Fraser Town,
Bangalore-560 005.
8. B.I. Nawab Khan,
Aged 48 years, S/o Ismail Khan,
30, B.G. Road, Guruppanapalya,
Bangalore-560 081.
9. B.T. Ramanna,
Aged 54 years, S/o Thimmaiah,
44, New Thippasandra,
C.V. Ramannagar, Bangalore-560 095.
10. G. Gundu Rao,
S/o late Iyappa, Aged 53 years,
36/1, 1st Main, 1st Cross,
Vyalikaval, Bangalore-560 003.
11. A. Venkataswamy Reddy,
Aged 54 years, S/o Abbaiah,
131, Annsandrapalya,
HAL Post, Bangalore-560 017.

.. Applicants
contd..



12. R. Murugesan,
Aged 54 years, S/o Raju,
B-85, 1st Cross, Kalappa Block,
Srirampura, Bangalore-560 021.
13. M. Kelappan,
Aged 54 years, S/o M. Kannan,
1/R.C. Building, Hutchins Road,
2nd Cross, St. Thomas Town,
Bangalore-560 084.
14. E.N. Ramasekar Chetty,
Aged 53 years, S/o B.R. Narasimhalu Chetty,
8, Palani Mudaliar Street,
Ulsoor, Bangalore-560 008.
15. C. Gnana Prakasam,
Aged 49 years, S/o P. Chinnathambi,
C-26/3, DRDO Township,
Bangalore-560 093.
16. K.P. Lonappan,
Aged 44 years, S/o K.D. Poulose,
6, 7th Cross, Domlur Lay-out,
Bangalore-560 071.
17. A. Basavaiah,
Aged 50 years, S/o Ankaiah,
249, Kasavapura, New Thippasandra,
Bangalore-560 075.

.. Applicants in
A.Nos. 864, 882 to 864 of 1993.

(By Advocate Dr. M.S. Nagaraja)

v.

1. The Director,
Gas Turbine Research Institute,
C.V. Ramannagar,
Bangalore-560 093.
2. The Scientific Adviser,
Ministry of Defence,
Sena Bhavan, New Delhi.
3. Union of India,
represented by Secretary to Govt.,
Ministry of Defence, Sena Bhavan,
New Delhi.

.. Respondents.

(By Standing Counsel Shri M. Vasudeva Rao)

O R D E R

Having heard both sides and on perusal of the pleadings what becomes obvious is that the Government as a matter of fact perceived the hardship that has enured to the applicants who are seniors and had the misfortune of drawing less pay than Sri J.D. Dennis who was also promoted as Chargeman Grade-II,

a slot to which the applicants have already been promoted directly from Tradesmen Grade-A without negotiating the intermediary opening such as Master Craftsmen, the result of which, he appears to have been the recipient of a higher salary. As could be seen from the objections filed on behalf of the respondents, the applicants had expressed their unwillingness to go to Master Craftsmen cadre before passing over to Chargemen Grade-II because the intermediary slot was some what technical in nature and it also did not envisage any further promotion. Be that as it may, the annexure filed on behalf of the Government as per Annexure-R4 mentions that subsequently the embargo against earning promotion from Master Craftsmen cadre has been removed with the result those who came on to the higher slot of Chargemen Grade-II from Master Craftsmen as also those who came directly from Tradesmen Grade-A were all placed on an even kneel with the result ups and downs in the pay scale of the seniors had necessarily to be erased. I see that an apposite recommendation in this behalf has been made by the department itself as per Annexure-R4. As a matter of fact I am told in the representations made on behalf of the applicants for setting right this anomaly pursuant to which the senior draws less pay than his junior, is asked to be remedied by the Government. Now that I am told that the Government themselves are actively pursuing that course and in all probability they themselves would remedy the grievance of all the people without the court's intervention, it seems all that I should do is to dispose off these applications finally.

2. I direct respondents 2 and 3 to dispose off the representation of the applicants to remove the anomaly in the pay struc-

ture between the seniors and the juniors. This exercise will have to be completed within 3 months from the date of receipt of a copy of this order. The registry will forward a copy of this order to respondents 2 and 3 for needful. No costs.

Sd

VICE-CHAIRMAN.

TRUE COPY

R. S. Shanthi

SECTION OFFICER 31/1
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

B68

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

ORIGINAL APPLICATION NOS. 864, 882 TO 897 OF 1993

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(By Advocate Dr. M. S. Nagaraja)

v.

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C.V. Ramannagar,
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 2. The Scientific Adviser,
Ministry of Defence,
Sena Bhavan, New Delhi.
 3. Union of India,
represented by Secretary to Govt.,
Ministry of Defence, Sena Bhavan,
New Delhi.
- .. Respondents.

(By Standing Counsel Shri M. Vasudeva Rao)

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ture between the seniors and the juniors. This exercise will have to be completed within 3 months from the date of receipt of a copy of this order. The registry will forward a copy of this order to respondents 2 and 3 for needful. No costs.

Sd-

VICE-CHAIRMAN.

TRUE COPY

G. Srinivas 31/1
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

Annexure R. 2

तार : टर्बाइन
Grams : TURBINE
Tel. No. :
टेलेक्स : 0845-2438 जी टी आर
Telex : 0845-2438 GTRE
Fax : 91-080-5581507

गैस टर्बाइन अनुसंधान स्थापन
GAS TURBINE RESEARCH ESTABLISHMENT
अनुसंधान तथा विकास संगठन R & D Organisation
रक्षा मंत्रालय Ministry of Defence
पोस्ट बाबस सं० 9302 Post Box No. 9302
सी. वी. रामन नगर C. V. Raman Nagar
बंगलोर-५६००९३ BANGALORE-560 093
भारत INDIA

Our Ref: ADMIN/3184/A/1/GTRE

दिनांक/Date: 13 July 94

To

CDA (R&D)
BANGALORE-93

Sub: STEPPING UP OF PAY

Reference your letter No. Pay/III/Pay/Fix dated 06.07.94.

With reference to your letter under reference the documents returned by you is re-submitted herewith with the following remarks.

The 17 senior Chargemans were represented for stepping up of pay at par with their junior and the case was referred to R&D HQs through your office vide our letter No. Admin/3184/A/1/GTRE dated 14.09.92 and even number dated 16.12.92. Your Office vide letter No. Pay/III/GTRE dated 24.02.93, rendered the audit report to R&D HQs under intimation to this office (Copy enclosed).

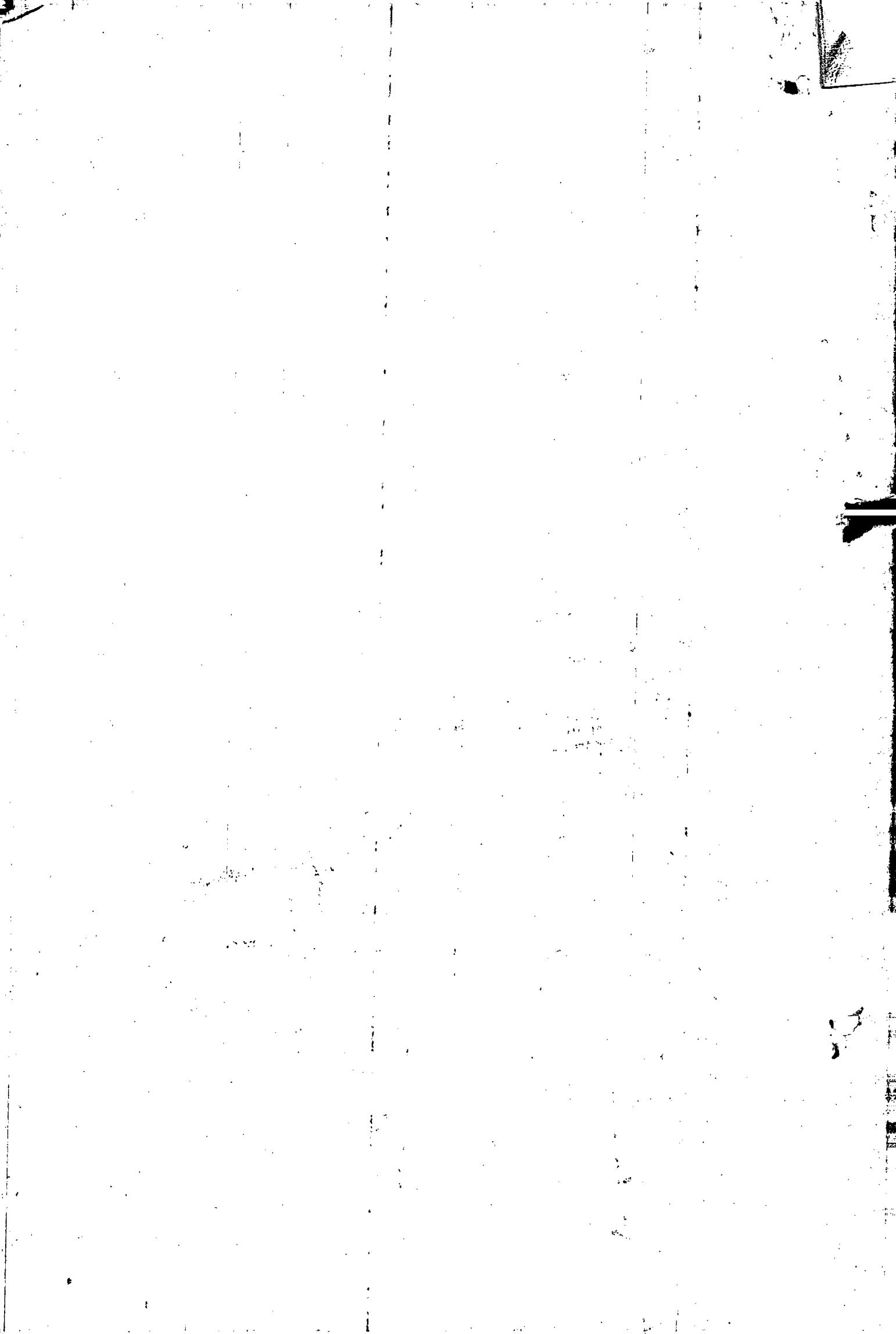
Meanwhile the 17 individuals were filed a case at CAT, Bangalore vide OA No. 864 & 882 to 897 of 93*CAT, Bangalore vide judgement dated 18.01.94 directed the respondents to dispose the representation within 3 months and not granted any benifits in its order. Accordingly R&D HQs vide their Telex dated 16.05.94 issued instructions to work out the financial implications involved for consideration of the case. As per the instructions from R&D HQs, the re-fixation proposals was forwarded to you for approval and further action.

You are therefore requested to kindly approve the proposal & an early dated The Service Books in respect of Shri J.D. Dennies, C/Man (Junior) is also enclosed herewith for verification.

Kindly accord priority.

J. Kannagi
(A. KANNAGIAMMAL)
Admin Officer
for DIRECTOR

Encl: as stat'd above.



CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Misc. Appn No 361/94 in

Dated:- 2 SEP 1994

APPLICATION NUMBER: 864 and 882 to 897/93.

APPLICANT'S:

Sri P. Narayana Nammy and ^{1/2} Director, GTRF, Bangalore and
10. 16 Others. ^{1/2} Others

RESPONDENTS:

① Dr. M. S. Nagaraja,
Advocate no. 11,
2nd floor, 1st cross,
Sujatha Complex,
Gandhinagar,
BANGALORE-9

② Sri. M. Vasudeva Rao, Addl. CGSC
High Court Bldg, BANGALORE-1

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
~~STAY ORDER/INTERIM ORDER~~, passed by this Tribunal in the above
mentioned application(s) on 16-08-94

Issued on
5/9/94

of
B
/c

Sc. Shiva
2/9
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

Application No. 864 882-897 of 1993

ORDER SHEET (contd) MA 361/94

| Date | Office Notes | Orders of Tribunal |
|------|--------------|--|
| | | <p>OKS (VC) / TUR (MA) 16.8.94</p> <p>Heard both sides, time to comply extended by six weeks finally.</p> <p>Sol- MA SOL- VC</p> <p>TRUE COPY S. Shashikumar Section Officer 219 Central Administrative Tribunal Bangalore Bench Bangalore</p>  |